

SETTLEMENT OF YOL CAMP INMATES

*305. **Shri N. R. Naidu:** (a) Will the Minister of **Rehabilitation** be pleased to state whether it is a fact that some of the inmates of the Yol Camp on the Indo-Kashmir border have been settled in PEPSU?

(b) If the answer to part (a) above be in the affirmative, have they been provided with land holdings as well as rehabilitation loans?

(c) Is it a fact that some of the inmates of the Yol Camp had been earlier provided with land holdings in Bhopal and that they had rejected them and returned to the Camp?

(d) Is it not the practice in such circumstances to discontinue aid to displaced persons who behave in such a manner?

(e) Is it not a fact that the displaced persons from East Bengal who were settled in Orissa were denied all help when they returned to the displaced persons camps in West Bengal?

(f) If so, why was an exception made in the case of inmates of the Yol Camp?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (f). 940 displaced persons consisting of 241 families were sent from Yol Camp to Bhopal. At that time there was drought and even dearth of drinking water. It was, therefore, not found possible to settle them in Bhopal at that time, 209 families were, therefore, diverted to PEPSU; they have been given loans and are also being allotted lands. These persons cannot be treated as deserters and, therefore, no question of making any exception in their case arises.

I. A. F. PLANE CRASH

*306. **Shri Heda:** (a) Will the Minister of **Defence** be pleased to state whether an enquiry has been instituted into the I.A.F. Plane crash on the 22nd December, 1952 near Agra?

(b) If so, is the report finalised and what are its findings?

(c) If not, what action do Government propose to take?

The Deputy Minister of Defence (Shri Satish Chandra): Attention of the hon. Member is invited to the answer given to Starred Question No. 85 on the 16th February 1953.

OSMANIA UNIVERSITY

*307. **Shri Heda:** (a) Will the Minister of **States** be pleased to state whether the two committees that were appointed to go into the affairs of the Osmania University have submitted their reports?

(b) If so, what are their findings?

(c) If not, when do Government expect these reports?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) Does not arise.

(c) It is not possible to say at present when the reports will be available.

CONFERENCE OF UNIVERSITY ENGLISH PROFESSORS

*308. **Dr. Rama Rao:** (a) Will the Minister of **Education** be pleased to state whether his Ministry had recently called for a conference of University English Professors?

(b) If so, what was the purpose of the conference and what were its decisions?

(c) Did the conference make any recommendations on the question of the replacement of English as medium of instruction in the University stages?

(d) If so, what was the nature of the recommendation and have Government accepted it?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The Conference was called to consider various aspects of teaching of English language and literature in the country.

(c) and (d). The recommendations of the Conference remain to be finalized. The question of Government's accepting them or not can only be taken up thereafter.

FIVE YEAR PLAN

*309. **Dr. Rama Rao:** (a) Will the Minister of **Education** be pleased to state whether there was recently a meeting of the officials of the Central Government and the Delhi State Government regarding the implementation of the educational programme envisaged in the Five Year Plan in Delhi State?

(b) If so, what were its decisions?